Title: Need to enquire the death of the Commerce and Industry Minister of West Bengal, Shri Vidyut Ganguli.

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Mr. Deputy-Speaker, Sir, the Commerce and Industry Minister of West Bengal has died with burn injuries...(Interruptions)… Has he committed suicide? We ask for a CBI inquiry to go into this...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Sudip Bandyopadhyay, please take your seat. If your name is there, I will call you as and when your turn comes.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: What is this going on?...(Interruptions)… Their Party Secretary is saying that `it is a mental depression'....(Interruptions)… One Cabinet Minister of the West Bengal Government has committed either suicide or succumbed to death by burn injuries. Sir, it is the most important matter. You please allow it to be discussed....(Interruptions)

MR. DEPUTY-SPEAKER: Shri Sudip Bandyopadhyay, I will call your name also. Now, please take your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: It is also an important matter.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: It has to be discussed. A CPI(M) leader, the Commerce and Industry Minister of West Bengal has succumbed to death with burn injuries....(Interruptions)

SHRI SOMNATH CHATTERJEE: Sir, every matter is being politicised...(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions)*

SHRI SUDIP BANDYOPADHYAY : Sir, whether it is a murder or a suicide…(Interruptions)…It is a very important matter....(Interruptions)

MR. DEPUTY-SPEAKER: What is this? It is too much.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Sir, I must be given an opportunity to speak on this issue.

*Not Recorded.

SHRI SOMNATH CHATTERJEE: I request that it should not be recorded. One tragedy has occurred and the inquiry is going on....(Interruptions)...The hon. Member is unnecessarily raising this matter...(Interruptions)

MR. DEPUTY-SPEAKER: What is this going on?

...(Interruptions)

SHRI SOMNATH CHATTERJEE: Sir, what is happening in this House?...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Their State Secretary is telling that 'it is a mental depression' that he has died…(Interruptions)…We are deeply shocked to know about this incident. So, a CBI inquiry is necessary to go into this case....(Interruptions)

MR. DEPUTY-SPEAKER: You even do not seek the consent of the Presiding Officer to speak!

...(Interruptions)

SHRI SOMNATH CHATTERJEE: Sir, it is a total wastage of the time of the House....(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Sir, murders of many Ministers, whether it is in Madhya Pradesh or in Assam, have been discussed in this House. It is very shocking to know that one of our Cabinet Ministers in West Bengal and CPI (M) leader, Shri Vidyut Ganguly, has succumbed to burn injuries day before yesterday....(*Interruptions*) Sir, I am not yielding. I have been called to speak. ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE: Sir, I am not trying to stifle anything. A tragedy has taken place and an inquiry is going on. If these matters are discussed on the floor of the House, then I do not know where Parliament stands today. ...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Sudip Bandyopadhyay, I think the State Government has already ordered an inquiry.

...(Interruptions)

SHRI SOMNATH CHATTERJEE: I am requesting all sections of this House not to make it a boxing arena. ...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Sir, it is not a State Government matter. ...(Interruptions) Murders of many State Ministers have been discussed in this House....(Interruptions)

SHRI SOMNATH CHATTERJEE: Instead of expressing condolence, he is trying to politicise the issue....(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Murders of many Ministers have been discussed in this House. ...(Interruptions) I demand a CBI inquiry to find out whether it is a death due to burn injuries or it is a murder....(Interruptions)

MR. DEPUTY-SPEAKER: Shri Sudip Bandyopadhyay, please do not go into the merits of the case.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Sir, I am not able to hear what you are saying. ...(Interruptions) We are demanding a CBI inquiry into his death. We are shocked at his death.

13.00 hrs.

SHRI SUDIP BANDYOPADHYAY: Sir, I am not able to hear what you are saying. We are shocked at the death. The State Secretary of CPM is telling that it was due to the mental depression....(Interruptions)

MR. DEPUTY-SPEAKER: Whatever it is, now an inquiry is being instituted to find out the cause of the death.

SHRI SUDIP BANDYOPADHYAY: Sir, a police inquiry is being instituted. We demand a CBI inquiry into the matter.â€i(Not recorded)

MR. DEPUTY-SPEAKER: That word will not go on record. I will expunge it.

SHRI SUDIP BANDYOPADHYAY: If a Cabinet Minister dies due to the burn injury...(Interruptions)

MR. DEPUTY-SPEAKER: The State Government has already instituted an inquiry. It is not fair on our part to discuss it here.

SHRI SUDIP BANDYOPADHYAY: I would like to know whether the House has discussed earlier the matter relating to murders of various Ministers of different States or not. I would like to have a reply from you....(Interruptions)

MR. DEPUTY-SPEAKER: I am on my legs.

A tragedy has taken place in Calcutta. A politician succumbs to the circumstances. The State Government has already instituted an inquiry. It will be fair on our part not to interfere in that.

SHRI SUDIP BANDYOPADHYAY: Can I ask for a CBI inquiry?

MR. DEPUTY-SPEAKER: Yes, you can ask that. As a Member you can say that you do not have faith in that inquiry and the Central Government should institute a CBI inquiry into it.

SHRI SUDIP BANDYOPADHYAY: That is what I am demanding. The matter should be inquired into by the CBI....(Interruptions)

SHRI SOMNATH CHATTERJEE: It does not behove a Member of Parliament to raise such issues on the floor of the House.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, it is with deep concern that I am raising this matter again....(Interruptions)

श्री सोमनाथ चटर्जी : अगर लीडर पार्टी पोलिटिक्स को हाउ्स में लेकर आ्येंगे त्ब हम देखेंगे कि क्या होगा?